

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.175/2017

**Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th April, 2017, 10.30 A.M

Name of the Company		Sreerampur Ispat Pvt.Ltd -Versus- Barjora Steel & Re-Rolling Mills Pvt.Ltd	
Under Section		9	I B C
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1- PAWAN KUMAR
Director
Sreerampur Ispat Pvt. Ltd.
19-4-2017

ORDER

Ld. Counsels for the petitioner is present.

This petition is under Section 9 of IBC 2016. Petitioner has not filed the copy of the invoices. Petitioner has ~~sent~~ ^{annexed the copy of} notice but it is not legible. Petitioner has to file all copies of the invoices along with complete statement of account of Corporate Debtor along with legible copy of notice within 7 days from today.

List the matter on 26/04/2017 for admission.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)